116 V	Vritten Answers to	[RAJYA SABHA]	Unsta	Unstarred Questions	
1	2	3	4	5	
9.	Raipur	28	13	15	
10.	Ranchi	23	16	7	
11.	Tiruchirappalli	22	18	4	
12.	Kashipur	24	22	2	
13.	Udaipur	22	22	0	
14.	Amritsar	The Institutions started their academic activities from the year 2015-16. Faculty for these institutions has been recruited on contract or on deputation from the Mentor Institutes.			
15.	Bodh Gaya				
16.	Nagpur				
17.	Sambalpur				
18.	Sirmaur				
19.	Vishakhapatnam				

## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

## JVs with PSUs for Nuclear Power Generation

3837. PROF. M.V. RAJEEV GOWDA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Ministry has entered into Joint Ventures (JVs) with PSUs for nuclear power generation;
  - (b) if so, the details thereof;
- (c) whether the Department plans to work with private entities in collaboration with Government bodies like NPCIL for creation of nuclear reactors;
  - (d) if so, the details thereof; and
- (e) the details of measures taken by the Department to safeguard the data pertaining to the functioning of nuclear reactors?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) and (b) Yes, Sir. Nuclear Power Corporation of India Limited (NPCIL), a Public Sector Enterprise (PSE) of the Department of Atomic Energy has entered into Joint Ventures with some of the PSUs for setting up nuclear power projects.

The details of the Joint Ventures are as follows:

JV Name	Incorporated on	JV Partner	Shareholding Ratio (NPCIL:JV
			Partner)
Anushakti Vidhyut Nigam	27.01.2011	NTPC Limited	51:49
Limited			
NPCIL-Indian Oil Nuclear	06.04.2011	Indian Oil Corporation	74:26
Energy Corporation Limited		Limited	
NPCIL-NALCO Power	02.03.2012	National Aluminum	74:26
Company Limited		Company	

- (c) No, Sir.
- (d) Does not arise in view of 'c'.
- (e) A well established system of information security is in place in Nuclear Power Corporation of India Limited (NPCIL) in line with the policies and guidelines issued by the Department of Atomic Energy (DAE), comprising of both administrative measures and technical control systems. The systems are periodically reviewed both internally and by external teams comprising of members from other units of DAE for effecting improvements. Detailed procedure for control of confidential information is also in place.

## Target for generation of nuclear energy by 2017

3838. SHRI R. VAITHILINGAM: Will the PRIME MINISTER be pleased to state:

- (a) the details of nuclear energy generated during the last two years;
- (b) the target for generation of nuclear energy by 2017 and the details of the steps taken to achieve this; and
- (c) whether there is any plan to involve private parties in generation of nuclear energy and if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) The electricity generation from nuclear power in the last two years *i.e.* 2014-15 and 2015-16 was 37835 Million Units (MUs) and 37456 MUs respectively. The generation in 2014-15 comprised of 35592 MU of commercial generation and 2243 MU of infirm (non-commercial) generation, while the entire generation in 2015-16 was commercial.

(b) The targets for electricity generation from nuclear power are set on an